

(a) and (b). The party to whom a licence has been granted for setting up a Fertilizer factory in Madhya Pradesh has not yet submitted proposals regarding its location.

Tussar Silk Weavers in South India

1156. Shri Goray: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tussar Silk Weavers in South India have lost the American market for their products; and

(b) whether Government have investigated the reasons for the same?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Soap Manufacturers

1157 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power soap manufacturers have to face frequent scarcity and non-availability of essential raw materials at reasonable prices;

(b) if so, the steps taken so far to remove these difficulties;

(c) whether it is a fact that indigenous raw materials are dearer than imported materials;

(d) if so, whether the question of providing necessary raw materials at prices comparable to imported materials through the State Trading Corporation for distribution to small units of soap manufacturers has been considered; and

(e) if so, with what result?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No specific complaint regarding scarcity of raw materials has been received. Imports of tallow, coconut oil and

palm oil for non-power units are allowed to the extent of 40 per cent. of their yearly requirements depending upon their past consumption. It is true that imported coconut oil, palm oil and tallow are somewhat cheaper than indigenous raw materials. However, full requirements in respect of these items would not be licensed for import in view of the tight foreign exchange position.

(d) and (e). The matter is under consideration on the basis of a representation received from the All India Non-Power Soap Makers' Association, Baidyanath, Bihar.

Soap Manufacturers

1158 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power units of soap manufactures have to face hard competition against power units;

(b) whether any representation has been received for imposing a protective duty on power soap units;

(c) if so, the reaction of Government in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) The products of the Non-power soap units do not compete with the products manufactured by organised power units.

(b) and (c). A representation from the All-India Non-power Soap Makers Association, Baidyanath, Deogarh, Bihar has been received. The matter is under consideration.

Crop of Coffee

1159. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a record crop of coffee this year;

(b) whether any new foreign markets for coffee export have been explored;

(c) if so, the result thereof; and

(d) the amount of foreign exchange earned during 1960-61 due to export of coffee?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) and (c). Efforts are being made to find markets for Indian coffee in the United States of America and Turkey. Limited quantities of coffee have actually been exported to the United States of America in recent years. Steps are also being taken to popularise Indian coffee in Japan. It is, however, too early to indicate at this stage the results of these efforts.

(d) Rs. 7,22,41,551.

Industrial Projects with Russian Help

1160. { **Shri D. C. Sharma:**
Shri Harish Chandra
Mathur:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Russia has proposed to revise certain industrial projects for which Soviet financial and technical collaboration has already been committed under recent agreements signed by the two countries;

(b) if so, the names of the projects;

(c) the reasons for the same; and

(d) the reaction of Government thereto?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) to (d). Do not arise.

Capital at Charge of Private Sector

1161. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the up-to-date capital at charge of the private sector;

(b) whether details have been worked out of the surpluses which are likely to accrue from private sector enterprises during the course of Third Five Year Plan period; and

(c) if so, whether a statement will be laid on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) Complete information is not available in regard to all the segments of the Private Sector. However, from the information given in the Reserve Bank of India Bulletins the capital at charge of Joint Stock Companies in the private sector is estimated to be Rs. 1090 crores in 1959. More up-to-date information is not available.

(b) Yes, Sir. The surplus likely to be available from private sector enterprises for investment in Industrial and mineral development during the Third Plan period is estimated to be Rs. 600 crores.

(c) This information is available in the Report on the Third Five Year Plan.

Return of Villagers Kidnapped by Pakistanis

1162. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 94 on the 13th March, 1961 and state the progress made so far in getting back the 4 villagers kidnapped by Pakistanis near Balakot village border in Jammu?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Government are awaiting information from the local authorities.